

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU**

- Subject : Promotion to the posts of First Division Assistants.
- Read: 1. Karnataka Subordinate Courts (Ministerial and other posts).
2. Final seniority list of the officials working in the common cadre of Second Division Assistants/Typists/Typist-Copyists in this District as on 01.01.2017.
3. G.O.No.DPAR 22 SBC 79 dated 30.08.1979 r/w G.O.No. DPAR 21 SBC 97 dated 03.02.1999 and dated 13.04.1999.
4. Office note and orders passed thereon.

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ORDER NO. ADM/56/2011(106)
BENGALURU, DATED 1st October, 2019

The following Second Division Assistants/Typists/Typist-Copyists working in this unit are promoted temporarily to officiate as First Division Assistants in the pay scale in Grade Rs.27650-650-29600-750-32600-850-36000-950-39800-1100-46400-1250-52650 and posted to the courts noted against their names at column No.4, in the interest of public service to take effect forthwith.

Sl. No.	Name & Designation of the official Sriyuth/Smt.	Court in which working at present	Court to which posted
1.	Manjegowda H.S. SDA	Senior Civil Judge and J.M.F.C., Anekal.	Principal Civil Judge, Bengaluru Rural District, Bengaluru. (vacant post)
2.	Siddalinga Murthy K.C., SDA	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Senior Civil Judge and J.M.F.C., Anekal. (Vacant post)
3.	Meena B.K. Typist-Copyist	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Additional Senior Civil Judge and J.M.F.C., Nelamangala. (Vacant post)
4.	Mahalakshmi N., Typist-Copyist.	Principal Civil Judge and J.M.F.C., Hosakote.	II Additional Civil Judge, Bengaluru Rural District, Bengaluru. (vacant post)
5.	Veena N. Typist	Principal Civil Judge and J.M.F.C., Doddaballapura.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant post)
6.	Rudramurthy H.C. Typist	Additional Civil Judge and J.M.F.C., Nelamangala.	II Additional Civil Judge and J.M.F.C., Nelamangala. (Vacant post)
7.	Latha P.T. Typist.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Principal Senior Civil Judge and J.M.F.C., Nelamangala. (Vacant post)

8.	Suma K., Typist.	Principal Civil Judge and J.M.F.C., Devanahalli.	V Addl. District & Sessions Judge, Devanahalli. (Vacant post)
9.	Manjanna S. Typist.	Senior Civil Judge and J.M.F.C., Nelamangala.	Additional Civil Judge and J.M.F.C., Devanahalli. (Vacant post)
10.	Chandrakala C., Typist.	Senior Civil Judge and J.M.F.C., Doddaballapura.	Senior Civil Judge and J.M.F.C., Doddaballapura. (Vacant post)
11.	Deepak N., Typist	Senior Civil Judge and J.M.F.C., Anekal.	Additional Civil Judge and J.M.F.C., Hosakote. (Vacant post)
12.	Manjunath C.M., Typist.	Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Principal Civil Judge and J.M.F.C., Hosakote. (Vacant post)
13.	Rekha G.N. Typist.	Principal Civil Judge and J.M.F.C., Nelamangala.	Principal Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant post)
14.	Bhaskar G., SDA.	Senior Civil Judge and J.M.F.C., Anekal.	III Addl. District & Sessions Judge, Anekal. (Vacant post)
15.	Girisha M. SDA.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant post)

16.	Chikka Hanumanthappa, SDA.	Principal Civil Judge and J.M.F.C., Doddaballapura.	Principal Civil Judge and J.M.F.C. Doddaballapura (Vacant post)
17.	Pavithra T.B., SDA.	Principal Civil Judge and J.M.F.C., Nelamangala.	Principal Civil Judge and J.M.F.C., Nelamangala (Vacant post)
18.	Ambujakshi SDA.	Principal Civil Judge and J.M.F.C., Devanahalli.	II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant post)
19.	Nurandappa SDA.	Principal Civil Judge and J.M.F.C., Devanahalli.	V Addl. District & Sessions Judge, Devanahalli (Vacant post).
20.	Manjula C.M. SDA.	Senior Civil Judge and J.M.F.C., Doddaballapura.	Senior Civil Judge and J.M.F.C., Doddaballapura (Vacant post)
21.	Parvathi H. SDA.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	II Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vacant post)

The officials at Sl.No.3, 4, 5, 6, 7, 8, 9, 10, 11, 12 and 13 who are working as Typists and Typist-Copyists are directed to do typing work until further orders.


 (P. KRISHNA BHAT)
 Principal District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru

Copy forwarded for information and necessary action to:

1. Hon'ble High Court of Karnataka, Bengaluru.
2. III Additional District & Sessions Court, Anekal.
3. V Additional District & Sessions Court, Devanahalli.
4. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.
5. Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.
6. The Senior Civil Judge & JMFC,
Anekal/Doddaballapura/Nelamangala.
7. The Prl. Civil Judge, Bengaluru Rural District, Bengaluru
8. The Prl. Civil Judge & JMFC,
Doddaballapura/Hosakote/Nelamangala/Devanahalli.
9. Accounts branch of this office.
10. Proceedings file.
11. Official concerned.
12. Office copy.